

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

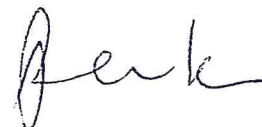
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/22/CAA/2018  
NAME OF THE PETITIONER(S) : TRISA JEWELS  
NAME OF THE RESPONDENT(S) : DADHA PHARMA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. RAMESH KUMAR  
96000 46359  
rklegaloffice@gmail.com.

APPLICANT COMPANY



**ORDER**

Counsel for Applicant present and submitted one type set in order to make good the deficiency pertaining to the record of the scheme under consideration. The Registry is directed to verify the record, if complete, then place the matter before this Bench. Put up on 26.02.2018 at 10.30 A.M.

+sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)